

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2603
TO BE ANSWERED ON 09.07.2019

HOUSES FOR CYCLONE AFFECTED PERSONS

2603. SHRI MAHESH SAHOO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether five lakh houses are likely to be sanctioned under PMAY-G by the Government specially for those persons whose houses got completely/substantially damaged by the severe cyclone Fani; and
- (b) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), five percent of annual central allocation is retained at the Central Government level as a reserve fund. This fund is used for financing the proposals under Special Projects received from the States/UTs inter-alia for rehabilitation / relocation of families whose houses have been completely / substantially damaged on account of various factors including natural hazard viz., cyclone.

All the eligible rural households, who are included in the Permanent Wait List of PMAY-G and whose houses have been completely / substantially damaged on account of cyclone Fani, are eligible for sanctioning of houses under Special Projects of PMAY-G.
